14/8/92

Date Office Report Orders

O.A. 610/86

Bijender Singh & Ors.

vs.

Lt. Governor of Delhi & Ors.

Present: Shri S. C. Gupta, sr. counsel with Shri L. R. Goel, counsel for the applicant.

None for the respondents.

Learned counsel for the applicants placed on record a copy of orders issued by the respondents under their No. E.2(5)(3)/DP/E-II/91-92/19618-20017 dated 1.4.1992, in accordance with which, the applicants have also given the requisite undertaking to the respondents withdrawing the present O.A. Learned counsel for the applicants also stated that the applicants are satisfied with the orders issued by the respondents and, hence, no more press the present O.A., which be taken as dismissed.

In view of the above, the O.A. is dismissed as withdrawn.

(P.C. Jain) Member (A)

(T. S. Oberoi)
Member (J)